THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/2343 /A

From :-

Smti Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Smti Sangeeta Gogoi Bora,

District & Sessions Judge,

Dibrugarh.

Dated Guwahati the 3 March, 2025.

Sub:

Casual leave.

Ref:-

Your letter no. DJD/1756/2025 dated 27.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 27.03.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 27.03.2025 till the evening of 27.03.2025. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/2344 /A, dated , 03-04-2025

Copy to:

. The Project Manager, Gauhati High Court.